

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 269/2025 in C.A. No. 4139/2024

ARCHANA RAI & ORS.

Petitioner(s)

VERSUS

DR. M.K. SANMUGA SUNDARAM & ORS.

Respondent(s)

(FOR ADMISSION IA No. 185077/2024 - EXEMPTION FROM FILING O.T.

Date : 15-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. PS Patwalia, Sr. Adv.
Mr. Tom Joseph, AOR
Mr. RK Singh, Adv.
Mrs. Neeraj Singh, Adv.
Mr. Kumar Gaurav, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Application for exemption from filing Official Translation is allowed.
2. Issue notice returnable in six weeks..
3. Personal presence of the alleged contemnors is dispensed with for the present.
4. List along with the Civil Appeal No. 4131 of 2024 and connected appeals.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR